

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

I.A. No. 181 of 2013
in
Appeal No. 110 of 2013

Dated : 30th May, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

**Maharashtra State Electricity Distribution
Company Ltd.**

....Appellant(s)

Versus

**Maharashtra Electricity Regulatory Commission
& Anr.**

... Respondent(s)

Counsel for the Appellant (s):

Mr. Akhil Sibal
Mr. Samir Malik
Mr. Aditya Diwan
Mr. Salim Inamdar

Counsel for the Respondent(s):

Mr. M.G. Ramachandran
Ms. Deepali Sheth for R.2
Mr. Buddy A. Ranganadhan
Ms. Richa Bharadwaja for R.1

ORDER

I.A. No. 181 of 2013
(Appl. for stay)

Heard the learned counsel for the parties.

Order is Reserved.

(Rakesh Nath)
Technical Member
ts/vs

(Justice M. Karpaga Vinayagam)
Chairperson